

**Additional memory data in Smart Cards**

\*230. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received several representations urging to revoke or cancel the Notification dated 15 June, 2010 amending the provisions contained in the Central Motor Vehicle Rules, 1989 regarding Smart Card Projects;

(b) if so, the details thereof and action taken on the representations, so far;

(c) whether it is a fact that notification dated 15 June, 2010 has become obsolete and uncalled for as it curtailed the powers of State Governments of having additional memory data in Smart Cards; and

(d) if so, the steps being taken to rectify the situation as demanded in representations submitted to Government?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES): (a) to (d) The Vehicle Registration Certificates and Driving Licenses have validity throughout the territory of India. Uniform document (smart card) standards and uniform data in visual and machine readable zones are required to ensure that smart card issued by one State is readable in the other States. To ensure inter-operability, a draft Notification dated 10th February, 2010 was published in the official Gazette proposing to amend Central Motor Vehicles Rules, 1989 and inviting objections or suggestions from the public within a period of forty five days. No objections or suggestions were received during this period. The amendment was, therefore, notified *vide* notification G.S.R. 504(E) dated 15th June, 2010. Some representations were received after the publication of final notification and the same are being examined so that the specifications are technology neutral while providing optimal available solution.

**Completion of steel projects**

\*231. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of STEEL be pleased to state:

(a) the number of steel projects, construction of which started during UPA-1 and UPA-2 regime, State-wise;

(b) the number of projects not yet completed, State-wise and the reasons in each case; and

(c) the reasons for completed steel projects not producing upto their capacity?